

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

ORDER

No.: 49

Dated: 16.04.2019

Consequent upon the promotions of 13 Junior Scale Stenographers as Senior Scale Stenographers in the pay Level-7 (44900-1424200), 06 Junior Scale Stenographers to the posts of Senior Scale Stenographers in their own pay and grade and Steno Typists to Junior Scale Stenographers vide order No. 28 dated 05.04.2019 and also assigning the charge of Senior Scale Stenographers to 03 Junior Scale Stenographers vide order No. 29 dated 05.04.2019 in the Jammu division, the following transfers and postings of Senior Scale Stenographers are made in the interest of administration:

A) Senior Scale Stenographers:

- 1) Shri Des Raj Parihar, Junior Scale Stenographer, CJM Court, Kishtwar upon his promotion as P.A.-cum-Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Kishtwar against the newly created post.
- 2) Shri Ravinder Kumar, Junior Scale Stenographer, PDJ Court, Ramban upon his promotion as P.A.-cum-Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Udhampur vice Shri Bansi Lal.
- 3) Shri Anil Kumar Kalsi, Junior Scale Stenographer posted in the Court of CJM, Samba upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional Judge Anti-corruption, Jammu against the newly created post.

- 4) Shri Jagdev Raj, Junior Scale Stenographer, PDJ Court, Reasi upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Udhampur against the newly created post.
- 5) Shri Rajinder Singh, Junior Scale Stenographer, 3rd Additional District & Sessions Court (TADA/POTA), Jammu upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Motor Accidents Claims Tribunal, Jammu vice Shri Rajesh Kumar.
- 6) Ms Sushma Kumari, Junior Scale Stenographer, CJM Court, Kathua upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Kathua against the newly created post.
- 7) Shri Subash Chander Bhagat, Junior Scale Stenographer Subordinate Judiciary of Jammu division presently attached with High Court of J&K Main wing upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Jammu vice Shri Jagdesh Raj Thakur.
- 8) Shri Tilak Raj Plathia, Junior Scale Stenographer, PDJ Court, Kishtwar upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of 1st Additional District & Sessions Judge, Jammu vice Shri Ravi Dutt Sharma.
- 9) Shri Mohd. Iqbal, Junior Scale Stenographer, CJM Court, Poonch upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Poonch vice Shri Tanveer Hussain Shah.
- 10) Ms Anita Devi, Junior Scale Stenographer, Addl. District & Sessions Court, Kathua upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Kathua vice Shri Harvinder Sharma.

- 11) Shri Pritam Lal, Junior Scale Stenographer, Additional District & Sessions Court, Rajouri upon his promotion as Senior Scale Stenographer is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Samba against the newly created post.
- 12) Ms Sheetal Kumari, Junior Scale Stenographer, CJM Court, Rajouri upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Rajouri vice Shri Jai Kumar.
- 13) Ms Sushma Devi, Junior Scale Stenographer, PDJ Court, Samba upon her promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of 3rd Additional District & Sessions Judge (TADA/POTA), Jammu against the newly created post.
- 14) Shri Tanveer Hussain Shah, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Poonch is posted as Executive Assistant in the same Court against the newly created post.
- 15) Shri Jagdesh Raj Thakur, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Jammu is posted as Executive Assistant in the same Court against the newly created post.
- 16) Shri Badri Nath, P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Jammu is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Udhampur against the newly created post.
- 17) Shri Jai Kumar, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Rajouri is posted as Executive Assistant in the same court against the newly created post.
- 18) Shri Rajesh Kumar, P.A.-cum-Senior Scale Stenographer in the Motor Accidents Claims Tribunal, Jammu is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kathua against the newly created post.
- 19) Shri Harvinder Sharma, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Kathua is transferred and posted as

Executive Assistant in the Court of Principal District & Sessions Judge, Reasi against the newly created post.

- 20) Shri Ravi Dutt Sharma, P.A.-cum-Senior Scale Stenographer in the Court of 1st Additional District & Sessions Judge, Jammu is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kishtwar against the newly created post.
- 21) Shri Jagdesh Raj Kotwal, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Bhaderwah is posted as Executive Assistant in the same Court against the newly created post.
- 22) Shri Bansi Lal, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Udampur is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Ramban against the newly created post.
- 23) Shri Anil Verma, P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Doda is transferred and posted as such in the Court of Special Judge Anti-corruption, Jammu against available vacancy.

B) Senior Scale Stenographers in Own Pay and Grade:

- 24) Shri Pinkle Magotra, Junior Scale Stenographer, CJM Court, Jammu upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Reasi against the newly created post.
- 25) Shri Kuldeep Sharma, Junior Scale Stenographer, CJM Court, Ramban upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Jammu vice Shri Badri Nath.
- 26) Shri Devinder Singh, Junior Scale Stenographer, Additional District Court (Bank cases), Jammu upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale

Stenographer in the Court of Principal District & Sessions Judge, Samba against the newly created post.

- 27) Shri Sailender Singh, Junior Scale Stenographer, Additional District & Sessions Court, Udhampur upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Additional District Judge (Bank cases), Jammu against the newly created post.
- 28) Ms Nirmal Kumari, Junior Scale Stenographer, CJM Court, Udhampur upon her promotion as Senior Scale Stenographer in her own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Special Judge Anti-corruption for CBI cases, Jammu against available vacancy.
- 29) Shri Jagdish Kumar, Junior Scale Stenographer, CJM Court, Doda upon his promotion as Senior Scale Stenographer is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Bhaderwah vice Shri Jagdish Raj Kotwal.

C) Junior Scale Stenographers assigned the charge of Senior Scale Stenographers:

- 30) Shri Rattan Lal, Steno Typist, Munsiff Court, Samba upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Ramban against the newly created post.
- 31) Shri Shashi Paul, Steno Typist, Special Mobile Magistrate Court, Udhampur upon his promotion as Junior Scale Stenographer and after qualifying the prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Rajouri against the newly created post.
- 32) Shri Ramesh Khajuria, Steno Typist, Munsiff Court, Bishnah upon his promotion as Junior Scale Stenographer and after qualifying the



prescribed test conducted for the posts of Senior Scale Stenographers is transferred and posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Dodavice Shri Anil Verma.

Note: a) All the Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

b) Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

(By Order)

Sd/-

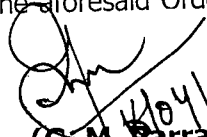
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 78-116/PSY

Dated: 16.04.2019

Copy to the:

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K at Jammu.
..... for information.
- 4-13. Principal District & Sessions Judge Jammu/Bhaderwah/Kathua/ Kishtwar/ Poonch/ Rajouri /Ramban/Reasi/Samba/Udhampur.
14. Special Judge Anti-corruption for CBI Cases, Jammu.
- 15-19. Additional District & Sessions Judge, Jammu/Kathua/Rajouri/Udhampur/ Doda.
20. 1st Additional District & Sessions Judge, Jammu.
21. 3rd Additional District & Sessions Judge (TADA/POTA), Jammu.
22. Special Judge Anti-corruption, Jammu.
23. Presiding Officer, Motor Accidents Claims Tribunal, Jammu.
24. Additional District Judge Bank cases, Jammu.
25. Additional Judge Anti-corruption, Jammu.
- 26-33. CJM/Sub Judge, Jammu/Samba/Kathua/Poonch/Rajouri/Ramban/Udhampur/Doda
34. Special Mobile Magistrate (Sub Judge), Udhampur
35. Chief Accounts Officer, High Court of J&K, Jammu.
- 36-37. Munsiff/JMIC, Samba/Bishnah/.
..... for information and necessary action.
38. Order File.
39. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.


(G.M. Parray)
Joint Registrar
15/4/19 16/4/19